

MR. SPEAKER : You are welcome to do it properly.

SHRI S. M. BHATTAM : Sir, this is a different issue. From January 26th onwards the Civil Aviation Department will be transferring...*(Interruption)*

MR. SPEAKER : We will look into it.

SHRI AMAL DATTA : Sir, Let me...*(Interruption)**

MR. SPEAKER : You are too persistent. You do not let the others speak. You are intruding upon the rights of others. Not allowed.

Shri Ram Niwas Mirdha.

PAPERS LAID ON THE TABLE

[*English*]

The Indian Telegraph (Third Amendment) Rules, 1985

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 982 in Gazette of India dated the 19th October, 1985, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library See No. LT—1539/81]

Central Wakf Council (Amendment) Rules, 1985 Annual report and Review on the Working of the Central Wakf Council for the Year 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : I beg to lay on the Table—

(1) A copy of the Central Wakf Council (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 917 in Gazette of India dated the 5th October, 1985, under sub-section (3) of section 8-D of the Wakf Act, 1954.

[Placed in Library See No. LT—1540/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council for the Year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Wakf Council for the year 1984-85.

[Placed in Library See LT—1541/85]

(*Interruptions*)

MR. SPEAKER : You are becoming too persistent. Why are you taking time of the House like this ? This is immodest.

(*Interruptions*)

MR. SPEAKER : I have heard you. I will look into the matter, I cannot decide it like this. Please take your seat.

(*Interruptions*)

MR. SPEAKER : Mr. Amal Datta, you are an advocate and you are trying to behave like this. I want to see how it can be done. That is all. I cannot do it like this. Please sit down.

(*Interruptions*)

MR. SPEAKER : I will look into it whether it can be done.

(*Interruptions*)

MR. SPEAKER : Persistency like this is too much. This is just a negative approach.